

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 05<sup>th</sup> November, 2015

No.HC.VII-167/2014/4941/A.### Hon'ble the High Court has been pleased to nominate following Judicial Officers from the States of Assam, Nagaland and Arunachal Pradesh to participate in the **Conference on Judicial Professionalism, organized by the Gauhati High Court, Aizawl Bench in association with NEJOTI on 21.11.2015 at Aizawl Club, Aizawl-**

| <b>ASSAM</b>    |                                |  |
|-----------------|--------------------------------|--|
| Sl. No.         | Name                           | Designation  |
| 1.              | Shri Pranjal Das               | District & Sessions Judge, Kamrup, Amingaon                            |
| 2.              | Shri Raktim Duarah             | Member, MACT, No.2, Kamrup(M), Guwahati                                |
| 3.              | Shri Siddartha Pratim Moitra   | District and Sessions Judge, Chirang                                   |
| 4.              | Shri Mridul Kumar Kalita       | District and Sessions Judge, Sonitpur, Tezpur                          |
| 5.              | Smti Anubha Das                | Addl. District and Sessions Judge, No.2, Fast Track Court, Tinsukia    |
| 6.              | Smti Sharmila Bhuyan           | Chief Judicial Magistrate, Nagaon                                      |
| 7.              | Shri Nayan Shankar Baruah      | Chief Judicial Magistrate, Golaghat                                    |
| 8.              | Shri Mahmud Hussain Barbhuiya  | Secretary, District Legal Services Authority, Cachar, Silchar          |
| 9.              | Smti. Tripti Ari               | Addl. Chief Judicial Magistrate, Nagaon                                |
| 10.             | Shri Nishanta Goswami          | Addl. Chief Judicial Magistrate, Golaghat                              |
| 11.             | Shri Kaushik Kumar Sharma      | Sub-Divisional Judicial Magistrate (M), Gohpur                         |
| 12.             | Shri Chaturjya Prasad Talukdar | Sub-Divisional Judicial Magistrate (M), Hojai                          |
| 13.             | Shri Angshuman Bhattacharjee   | Munsiff No.1, Tinsukia   |
| 14.             | Shri Satyajit Karmakar         | Munsiff-Cum-Judicial Magistrate, 1 <sup>st</sup> Class, Bijni          |
| 15.             | Shri Saleh Ahammad             | Judicial Magistrate, 1 <sup>st</sup> Class, Lakhimpur, North Lakhimpur |
| <b>NAGALAND</b> |                                |  |
| 16.             | Shri N. Suyie                  | District and Sessions Judge, Mokokchung                                |
| 17.             | Shri Victo Sema                | Chief Judicial Magistrate, Longleng                                    |
| 18.             | Smti Somet Churmden Chang      | Civil Judge (Jr. Divn.), Phek  |
| 19.             | Smti W. V. Patton              | Civil Judge (Jr. Divn.), Wokha   |
| 20.             | Shri Atoka Achumi              | Civil Judge (Jr. Divn.), Zunheboto                                     |

| ARUNACHAL PRADESH |                       |   |
|-------------------|-----------------------|---|
| 21.               | Smti Jaweplu Chai     | Addl. District and Sessions Judge, Basar  |
| 22.               | Shri Hirendra Kashyap | Chief Judicial Magistrate, Itanagar, Capital Complex District   |
| 23.               | Shri Tadu Tamang      | Chief Judicial Magistrate, Roing, Lower Dibang Valley District  |
| 24.               | Shri Domo Padu        | Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Daporijo, Upper Subansiri District   |
| 25.               | Smti Mary Kamsi       | Judicial Magistrate, 1 <sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Naharlagun, Capital Complex District |

**Further, all the Judicial Officers of Mizoram Judicial Service are directed to attend the aforesaid Conference. However, one officer may be detailed in respective Districts / Sub-division to deal with urgent judicial work.**

**The Officers are to report at the venue on 21.11.2015 at 09:00 A.M. positively.**

The details of the Conference will be uploaded in the official website of the Gauhati High Court, Guwahati (at the link : 'Training Notice') in due course.

By order,  
Sd/- B.K. Nath  
**DEPUTY REGISTRAR (G&C)**

Memo No. HC.VII-167/2014/4942 - 4983/A dated 05.11.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice and Law Department, Kohima.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.


6. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
8. The District & Sessions Judge, Kamrup (M), Guwahati / Kamrup, Amingaon / Chirang, Kajalgaon / Sonitpur, Tezpur / Tinsukia / Nagaon / Golaghat / Cachar, Silchar / Lakhimpur, North Lakhimpur. **He / she is requested to inform the concerned Judicial Officer(s) of his / her District accordingly.**

9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. **He / she is requested to inform the Judicial Officers of his / her State accordingly and do the needful in this regard.**
11. Shri Pranjal Das, District & Sessions Judge, Kamrup, Amingaon
12. Shri Raktim Duarah, Member, MACT, No.2, Kamrup(M), Guwahati
13. Shri Siddartha Pratim Moitra, District and Sessions Judge, Chirang
14. Shri Mridul Kumar Kalita, District and Sessions Judge, Sonitpur, Tezpur
15. Smti Anubha Das, Addl. District and Sessions Judge, No.2, Fast Track Court, Tinsukia
16. Smti Sharmila Bhuyan, Chief Judicial Magistrate, Nagaon
17. Shri Nayan Shankar Baruah, Chief Judicial Magistrate, Golaghat
18. The Joint Registrar, Judl. / PM & P., Gauhati High Court, Guwahati
19. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. **He is requested to inform the concerned Judicial Officers of his State accordingly.**
20. Shri Mahmud Hussain Barbhuiya, Secretary, District Legal Services Authority, Cachar, Silchar
21. Smti. Tripti Ari, Addl. Chief Judicial Magistrate, Nagaon
22. Shri Nishanta Goswami, Addl. Chief Judicial Magistrate, Golaghat
23. Shri Kaushik Kumar Sharma, Sub-Divisional Judicial Magistrate (M), Gohpur
24. Shri Chaturjya Prasad Talukdar, Sub-Divisional Judicial Magistrate (M), Hojai
25. Shri Angshuman Bhattacharjee, Munsiff No.1, Tinsukia
26. Shri Satyajit Karmakar, Munsiff-Cum-Judicial Magistrate, 1<sup>st</sup> Class, Bijni
27. Shri Saleh Ahammad, Judicial Magistrate, 1<sup>st</sup> Class, Lakhimpur, North Lakhimpur
28. Shri N. Suyie, District and Sessions Judge, Mokochung, Nagaland
29. Shri Victo Sema, Chief Judicial Magistrate, Longleng, Nagaland
30. Smti Somet Chumden Chang, Civil Judge (Jr. Divn.), Phek, Nagaland
31. Smti W. V. Patton, Civil Judge (Jr. Divn.), Wokha, Nagaland
32. Shri Atoka Achumi, Civil Judge (Jr. Divn.), Zunheboto, Nagaland
33. Smti Jaweplu Chai, Addl. District and Sessions Judge, Basar, Arunachal Pradesh
34. Shri Hirendra Kashyap, Chief Judicial Magistrate, Itanagar, Capital Complex District, Arunachal Pradesh.
35. Shri Tadu Tamang, Chief Judicial Magistrate, Roing, Lower Dibang Valley District, Arunachal Pradesh
36. Shri Domo Padu, Judicial Magistrate, 1<sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Daporijo, Upper Subansiri District, Arunachal Pradesh
37. Smti Mary Kamsi, Judicial Magistrate, 1<sup>st</sup> Class-cum Civil Judge (Jr. Divn.) Naharlagun, Capital Complex District
38. The Administrative Officer, Judicial Academy, Assam.
39. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
40. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
41. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
42. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
05.11.2015

**DEPUTY REGISTRAR (G&C)**